

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION NO. 6362
TO BE ANSWERED ON WEDNESDAY, THE 12TH APRIL, 2017**

GUIDELINES TO RELEASE MPLAD FUNDS TO NEW MPS

6362. SHRI GUTHA SUKENDER REDDY:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether as per the guidelines, MPLAD funds will not be released to new MPs who have not completed three months of tenure and upto nine months, only half of funds will be released;**
- (b) if so, the details thereof and the reasons therefor;**
- (c) whether the Ministry is aware that in such cases, new MPs will lose practically half years' MPLAD funds;**
- (d) if so, whether the Government proposes to revise the said guidelines for releasing the MPLAD funds to new MPs, irrespective of their service months; and**
- (e) if so, the details thereof and the steps taken by the Government in this regard?**

ANSWER

**MINISTER OF STATISTICS AND PROGRAMME IMPLEMENTATION
[SHRI D.V. SADANANDA GOWDA]**

(a) to (c): The entitlement of funds of a Member of Parliament for a particular financial year is determined on the basis of months completed during the financial year as follows:

Period in the financial year as MP	Entitlement
Less than 3 months	Nil

Up to 9 months	50% of the annual allocation
More than 9 months	100% of the annual allocation

The first instalment of Rs. 2.5 crore will be released to a newly elected MP, if entitled, at the time of constitution of Lok Sabha and election as a Rajya Sabha member.

The tenure of a Lok Sabha MP is for 5 years, which makes him/her eligible to receive 10 instalments of Rs. 2.5 crore each during the tenure. In case of a new MP who has not completed the tenure of three months or nine months during his/her first year, the entitlements are reduced only for the first financial year. However, the same MP would get the left over instalment of the first year, during the last year of his/her term. Hence, the question of losing half year's MPLADS fund does not arise.

This principle would apply mutatis-mutandis to Rajya Sabha MPs who are eligible to receive 12 instalments of Rs. 2.5 crore each during their 6 years tenure.

(d): No, Madam.

(e): Does not arise.
